

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(31)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 30.01.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER (JUDICIAL)

APPLICATION NUMBER :

PETITION NUMBER :

CP/1154/IB/2018

NAME OF THE PETITIONER(S) :

FOUR POL ELECTRICAL PVT LTD

NAME OF THE RESPONDENT(S) :

ORAGADAM CITY DEVELOPERS PVT LTD

UNDER SECTION :

9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) M. SATHISH

Counsel for Operational Creditor.

ORDER

Counsel for Operational Creditor is present; submitted that the matter has been settled and prayed to withdraw the Petition. At request, the Petition is **dismissed as withdrawn**.

ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)